

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1689 of 1988

22nd day of November, 1993

1. Hon'ble Mr. J.P. Sharma, Member (J)
2. Hon'ble Mr. B.K. Singh, Member (A)

Lajja Ram,
S/o Shri Dilm Ram,
C/o Parkash, Village Ghiori,
New Delhi - 30

..... Applicant

Advocate present: None

Versus

1. Director General,
All India Radio, Akashvani Bhavan
New Delhi.
2. The Director,
Government of India,
Monitoring Service, All India Radio
Aya Nagar, New Delhi
3. Shri Ram Kishan
Sr. Gestetner Operator,
Monitoring Service, All India Radio
Aya Nagar, New Delhi.
4. Shri Het Ram,
Junior Gestetner Operator,
Monitoring Service, All India Radio
Aya Nagar, New Delhi.

Respondents.

Advocate Present: None

ORDER (ORAL)

Hon'ble Mr. J.P. Sharma, Member (J)

None for the parties is present. The case is
dismissed for default.

(B.K. Singh)
Member (A)

(J.P. Sharma)
Member (J)

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